

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 155 OF 2018

Dated: 23rd August, 2018

In the matter of :

M/s. JSW Energy Ltd.

.... Appellant(s)

Vs.

Maharashtra State Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **29-08-2018**.

Court Master / PPS

tpd/vg